

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.03.2021

ORDER NO. 25 of 2021

Hon'ble President is pleased to partially modify the roster order no. 07 of 2021 for **CESTAT, New Delhi** for 09.03.2021 to 10.03.2021 as follows:

PERIOD	CORAM	WORK(S) ASSIGNED
09.03.2021 to 10.03.2021	Sh. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters
09.03.2021 to 10.03.2021	Sh. Anil Choudhary, Hon'ble Member (Judicial)	All Single Member Bench Matters

Note:-

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/Dy. Registrar/Bar Association/O/o Chief Commissioner (AR)/ /Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar

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